


**In the Court of Chief Judicial Magistrate court  
Bangalore Rural District, Bangalore  
Cause list dated 18-11-2020**

<b>Morning Session</b>	<b>Afternoon Session</b>
<b>Evidence</b> 1.CC.6912/2016 2.CC.2860/2016 3.CC.9330/2017 4.CC.9854/2017 5.CC.9868/2017 6.CC.9771/2017 7.CC.11968/2019 8.CC.8537/2019 9.CC.5251/2019 10.CC.9807/2019 11.Cmis.221/2019 12.Cmis.135/2019	<b>Hearing</b> 1.FR.4/2020 2.FR.389/2020 3.FR.364/2020 4.FR.388/2020 5.PCR.80/2019 6.PCR.83/2019 7.PCR.241/2019 8.Cmis.47/2018 9.Cmis.130/2020 10.Cmis.199/2020 11.Cmis.200/2020 12.Cmis.205/2020 13.Cmis.210/2019 14.Cmis.239/2020 15.Cmis.382/2020 16.CC.6779/2019
<b>Arguments</b> 13.CC.5204/2013	
<b>Objections</b> 14.CR.1/2020 15.CR.28/2020 16.CC.8054/2020	
<b>Hearing</b> 17.CC.3204/2014 18.CC.5375/2020 19.CC.7870/2020 20.CC.11199/2019	<b>JC/VC</b> 17.CC.3840/2020 18.CC.7939/2020 19.CC.3985/2020 20.CC.7861/2020

  
Chief Judicial Magistrate  
Bangalore Rural District, Bangalore.

In the court of II Addl.Chief Judicial Magistrate,  
Bangalore Rural District, Bangalore  
Case List dated 18.11.2020.

1 <sup>st</sup> Session Arguments/Hearing	2 <sup>nd</sup> Session Arguments/Hearing
1.CC.6446/2013	1.CC.9094/2015
2.CC.8016/2013	2.CC.7796/2016
3.CC.2877/2014	3.CC.225/2017
4.CC.7115/2016	4.CC.6418/2017
5.CC.7116/2016	5.CC.6233/2019
6.CC.1697/2017	6.CC.885/2016
7.CC.4419/2017	7.CC.2899/2011
8.CC.1638/2018	8.CC.5834/2016
9.CC.7345/2018	9.CC.1135/2015
10.CC10408/2018	10.CC.5939/2016
11.C.misc.98/2018	11.CC.626/2016
12.CC.2716/2019	12.CC.5594/2016
13.CC.6015/2017	13.CC.8280/2016
14.CC.2735/2019	14.CC.915/2017
15.CC5149/2013	15.CC.5196/2017

  
II Addl.Chief Judicial Magistrate, 17/11-20  
Bangalore Rural District, Bangalore

**Note:**All the advocates are requested to strictly follow SOP issued by Hon'ble High Court of Karnatak.